

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:3194  
ANSWERED ON:31.07.2014  
JUTE MATERIAL AND JUTE BAGS  
Choudhary Col. (Retd) Sona Ram

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government has implemented the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987;
- (b) if so, the details thereof indicating the commodities covered therein;
- (c) whether the quantum of jute bags produced in the country is not enough to meet the packing requirement of those commodities;
- (d) if so, the details thereof;
- (e) the reasons for compulsory packing of both sugar and foodgrains in jute bags when the country is importing raw jute and jute bags; and
- (f) whether this provision in the Act is proposed to be reviewed particularly keeping in view the above and the non-suitability of jute bag for packing sugar and if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a): Yes, Madam.

(b): The Jute Packaging Material (Compulsory Use in Packaging Commodities) Act, 1987 (JPM Act) does not mention any specific commodity/commodities for being packed in Jute. The Act empowers the Central Government to direct that such commodity or class of commodities or such percentage thereof, as may be specified in the order, be packed for the purposes of its supply or distribution in such jute packaging material as may be specified in the order. The details of the commodities and percentage thereof to be packed in jute since 2002 is at Annexure I.

(c): No, Madam.

(d): Does not arise.

(e): Foodgrains and Sugar are to be packed in jute bags manufactured in India. The raw jute imported is of superior quality, primarily used in more value added jute products and not in sacking.

(f): No, Madam.